



2026:AHC-LKO:15056-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 10944 of 2025

Patel Advance Jv Thru. Authorized Signatory
Akhil Anand

.....Petitioner(s)

Versus

Greater Noida Industrial Development Auth. Thru.
Chief Executive Officer And Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Apoorva Tewari, Azhar Husain
Counsel for Respondent(s)	:	Sachin Upadhyay, C.S.C.

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. We have perused the order dated 13.11.2025 passed by this Court in these proceedings.
2. An affidavit has been filed on behalf of the opposite party no. 1 stating that subject to the result of the special leave petition, which has been preferred they will comply the revisional order within four weeks.
3. Sri Sachin Upadhyay is present for the opposite party no.1. He says that the petition be disposed of in the aforesaid terms.
4. Accordingly, this writ petition is **disposed of** in view of the aforesaid terms.

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(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 24 , 2026

Anuj Singh